

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-674/97

New Delhi this the 21st day of March, 1997.

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Sh. S.P. Biswas, Member(A)

ASI Pritam Dass,
No.1200/Delhi, Police
Station, Kamla Market,
New Delhi. Applicant

(through Sh. S.C. Sharma, advocate)

versus

1. Commissioner of Police,
Delhi Police,
Police Headquarters, I.P. Estate,
New Delhi.
2. Addl. Dy. Commissioner of Police,
Central District,
Delhi.
3. Shri Gurmukh Singh,
ACP/OPr.-C,
Central District,
Delhi. Respondents

ORDER(ORAL)
delivered by Hon'ble Dr. Jose P. Verghese, V.C.(J)

The learned counsel for the applicant says that the chargesheet in this case is yet to be issued and he may be permitted to withdraw the same with liberty to file the same to demonstrate before this Tribunal that the pending criminal case as well as the disciplinary case are on identical lines. Liberty as prayed for is granted. Accordingly the original application is dismissed as withdrawn.

(S.P. Biswas)
Member(A)

(Dr. Jose P. Verghese)
Vice-Chairman(J)

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